

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Whether a note is soiled or not is a matter of individual opinion which may vary from person to person. The Reserve Bank of India have issued instructions to all banks maintaining Currency Chest to sort out notes available with them into reissuables and non-issuables and issue to public and other banks only reissuable notes which are not soiled/torn/mutilated alongwith fresh notes. Facilities for exchange of soiled notes have been made available at all branches of public sector banks for the benefit of public.

(c) There is no scarcity of Rs. 2 denomination notes. The psychology of scarcity is on account of the preference for fresh crisp notes and reluctance to accept reissuable notes. Supplies of Rupee 1 notes and coins taken together are adequate to meet the normal demands. However there is a marked preference for fresh notes. Perhaps this is the reason for the psychology of scarcity.

Mulberry Cultivation

4191. SHRI HARIHAR SOREN : Will the Minister of TEXTILES be pleased to state :

(a) the names of States growing mulberry silk;

(b) whether some States where mulberry silk was not grown earlier, are now taking interest in growing such silk;

(c) if so, the names of these States and the total acres of land brought under mulberry silk cultivation in those States in 1986-87;

(d) the central assistance extended by Government to those States for promoting mulberry silk cultivation; and

(e) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) The names of States growing mulberry silk are—Karnataka, Andhra Pradesh, Tamil Nadu, West Bengal, Jammu & Kashmir, Uttar Pradesh, Maharashtra, Assam, Manipur, Madhya

Pradesh and Meghalaya.

(b) Yes, Sir.

(c) The details are as under :—

| S No. | Name of the State | Area under Mulberry in 1986-87 (in acres) |
|-------|-------------------|---|
| 1. | Arunachal Pradesh | 70 |
| 2. | Bihar | 962 |
| 3. | Himachal Pradesh | 375 |
| 4. | Mizoram | 307 |
| 5. | Nagaland | 62 |
| 6. | Orissa | 850 |
| 7. | Punjab | 165 |
| 8. | Tripura | 562 |
| 9. | Rajasthan | 47 |
| 10. | Gujarat | 640 |
| 11. | Kerala | 201 |

(d) and (e). In order to supplement the efforts of these State Govts. the CSB has established a network of 27 R & D units in these States for extending R & D support for development of mulberry sericulture. Besides this, the Board is arranging study tours of farmers to traditional silk growing States, particularly Karnataka and is supplying mulberry cuttings, disease free layings, rearing equipments and disinfectants at subsidised rates to promote sericulture in new areas.

Indian Investment in Foreign Companies

4192. SHRI MANIK SANYAL : Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 4064 on 21-8-87 regarding the Indian investment in foreign companies and state ;

(a) the repatriation of dividends on investment of Indian Companies in foreign companies in the last two years, company-wise;

(b) what per cent of investment does this dividends amount; and

(c) what is the amount due to be

repatriated and reasons why it has not been repatriated ?

THE MINISTER OF FINANCE AND
MINISTER OF COMMERCE (SHRI
NARAYAN DATT TIWARI) : (a) to (c).
A Statement is given below :

Statement

| Sl. No. | Name of the Indian Co. | Country of Location of Venture/Date of approval | Amount Invested (Ind. equity Rs. in lakhs) | Dividend repatriated (Rs. in lacs) 1985 | Dividend repatriated (Rs. in lacs) 1986 | % age of Dividend to the Investment | Dividends due to be repatriated | Reasons for non-repatriation of Dividends/not declaring dividends |
|---------|--|---|--|---|---|-------------------------------------|---------------------------------|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1. | Indian Hotels Co. Ltd. Bombay | Sri Lanka (12.8.80) | 55.60 | Nil | Nil | — | Nil | Loss |
| 2. | Tata Engg. & Locomotive Co. Ltd. Bombay | Singapore (29.9.77) | 173.72 | Nil | Infor. awaited | — | Nil | -do- |
| 3. | Tata Engg. & Locomotive Co. Ltd., Bombay | Malaysia (5.8.75) | 56.95 | Nil | Nil | — | Nil | Under receivership. |
| 4. | Voltas International Ltd. Bombay | Sultanate of Oman (5.3.82) | 8.20 | 5.90 | 5.92 | 71% | — | Being repatriated. |
| 5. | Voltas International Ltd. Bombay | Singapore (31.3.82) | 4.48 | Nil | Infor. awaited. | — | Nil | Loss |
| 6. | Voltas International Ltd. Bombay | Sri Lanka (16.3.82) | 5.80 | Nil | Nil | — | Nil | -do- |
| 7. | Indian Hotels Co. Ltd., Bombay | U.S.A. (9.7.81) | 5.08 | Nil | 0.70 | 13.7% | — | Being repatriated. |
| 8. | Tata Sons Limited, Bombay | U.S.A. (17.8.77) | 1.00 | Nil | 1.37 | 137% | — | Being repatriated. |
| 9. | Tata Sons Limited, Bombay | U.K. (17.8.77) | 0.98 | 1.93 | 2.69 | 471% | — | -do- |

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| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--------------------------------------|--------------------------|-------|------|-------|-------|------|--|
| 10. | Tata Sons Limited, Bombay | Switzerland (17.8.77) | 43.50 | 7.38 | 10.77 | 41% | — | -do- |
| 11. | Voltas International Ltd., Bombay | U.A.E. (29.4.77) | 5.00 | Nil | Nil | — | 6.16 | SBI Bahrain stipulated subordination of dividend repatriations till the extinguishment of their liability. Being repatriated. |
| 12. | Tata Exports Ltd., Bombay | Zambia (7.5.85) | 56.00 | Nil | 17.64 | 31.5% | — | |